Before the Appellate Tribunal for Electricity (Appellate Jurisdiction) Court-II

Appeal No. 125 of 2011

Dated: 19th October, 2012

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member

Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

M/s. B.T. Steel Castings Ltd. & Anr. Appellant (s)

Versus

Punjab State Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Shiv B. Chetry.

Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC

Mr. Anand K. Ganesan & Ms. Swagatika Sahoo for R-2

ORDER

Mr. Shiv B. Chetry, learned advocate appearing for the appellant and also on being instructed by the appellant and his Senior Mr. Laliet Kumar submits that the appellant intends to withdraw from the appeal. Mr. Sakesh Kumar, learned advocate appearing for the State Commission and Mr. Anand K. Ganesan, learned advocate for the respondent no.2 do not raise any objection. None appears for the respondent no.1. Upon hearing learned advocate, we allow prayer of the appellant.

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Accordingly, the Appeal No. 125 of 2011 stands withdrawn with no liberty whatsoever to file any fresh appeal before this Tribunal on the same cause of action . No order as to costs.

(V.J. Talwar) Technical Member (P.S. Datta)
Judicial Member

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